

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5023/2015 ETC.

(Arising out of impugned final judgment and order dated 09-10-2014 in FA No. 270/1996 passed by the High Court Of Judicature At Patna)

CHANDRIKA PRASAD SINGH (D) THR. LRS. & ANR. Petitioner(s)

VERSUS

STATE OF BIHAR & ORS. Respondent(s)

Date : 01-05-2018 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Pranesh, AOR
Mr. Aniruddha P. Mayee, AOR
Mr. Subhro Sanyal, AOR
Mr. Manish Kumar Saran, AOR
Mr. Smarhar Singh, AOR

For Respondent(s)

Mr. Manish Kumar Saran, AOR (Mentioned by)

Ms. Abha R. Sharma, AOR
Mr. Subhro Sanyal, AOR

UPON being mentioned the Court made the following
O R D E R

List on 16.05.2018.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR